

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PENSION AND PENSIONER'S WELFARE)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 582**  
(TO BE ANSWERED ON 27.04.2016)

**DELAY IN DISBURSEMENT OF PENSION**

582. SHRI PINAKI MISRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether his Ministry is aware that a large number of lonely women in the rural and remote areas drawing pension/family pension are facing difficulty in getting such pension due to procedural complications;
- (b) if so, whether his Ministry would propose to provide assistance to such women in getting pension through rural banks and Post Offices;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the remedial measures proposed to be taken for those pensioners who are medically not fit to personally go to the bank or the post office but continue to get their monthly pension on a regular basis?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): There is no procedural complication in the disbursement of pension/family pension of a Central Government pensioner/family pensioner. It is credited regularly to his/her pension account and it does not require his/her physical presence in the pension disbursing bank to get his/her pension/family pension. The amount of pension/family pension can be withdrawn by him/her like any other amount from the bank. Further, a pensioner/family pensioner need not visit the bank even for submitting Life Certificate, which can either be submitted on-line through Aadhaar-based biometric authentication or be signed a person designated by the Government for this purpose. In case a pensioner sends intimation about his serious illness/incapacitation supported by a medical certificate, a nominee of the paying branch of the bank visits the pensioner at home/hospital for recording his life certificate.

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